

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 96 of 2020

IN THE MATTER OF:

Aqua Terra Adventures India Pvt. Ltd. & Anr.

...Appellants

Versus

Aparna Choudhrie Kala & Ors.

...Respondents

Present:

For Appellant: Mr. Nitish K. Sharma, Advocate.

For Respondent: Mr. Rohan Chawla, Advocate for R-1.

Mr. Ashish Dholakia, Advocate.

O R D E R
(Virtual Mode)

24.11.2020 Mr. Nitish K. Sharma, Advocate submits on instructions from the Appellants that the Appellants want to withdraw the Appeal. Learned Counsel for the Respondent does not object.

The Appeal is disposed as withdrawn.

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)